

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP/MP/ 136 of 2019 [TP/MP/ 17-A/2016(CA 117 of 2014) with TP/MP/ 17 of 2016(CP 39 of 2011)]

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.11.2020**

**Name of the Company:**

Hari Mohan Gupta & ors  
V/s  
Jagran Publication Pvt Ltd & ors

**Section:**

111 of the Companies Act

**ORDER**

No one appeared for the Applicant.

Learned Counsel Ms. Harshita Choube appeared for the Respondent no. 2 to 4

It is stated that, the Hon'ble Madhya Pradesh High Court Stayed this proceeding and Stay is still continue, in view of this, the matter stands adjourned.

The matter stands adjourned to 18.03.2021 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 26th day of November, 2020.